

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. C.P.(CAA)/57(MB)2022 C.A.(CAA)/263(MB)2021

IN THE MATTER OF

Sahyadri Karad Hospitals Private Limited

U/s 230-232 of the Companies Act, 2013

Order Delivered on 14.02.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

SHRI. SANJIV DUTT,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Counsel for the Petitioner prays for a short adjournment. Allowed as prayed for.
Adjourned to **13.03.2024.**

Sd/-
SANJIV DUTT
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/